



बौद्धिक संपदा

भारत

एकस्व / अभिकल्प / व्यापारचिह्न
भौगोलिक उपदर्शन /
कॉपीराइट आरजीएनआईआईपीएम

INTELLECTUAL PROPERTY
INDIA
Patents / Designs / Trade Marks
Geographical Indications / Copyright
RGNIPM



भारतसरकार

GOVERNMENT OF INDIA

कार्यालय महानियंत्रक एकस्व, अभिकल्प और व्यापार चिह्न

Office of The Controller General
Patents, Designs & Trade Marks

वाणिज्य और उद्योग मंत्रालय

Ministry of Commerce & Industry

उद्योग संवर्धन और आंतरिक व्यापार विभाग

Department for Promotion of Industry and Internal Trade

बौद्धिक संपदा भवन

BOUDDHIK SAMPADA BHAWAN

प्लॉटन 32/ Plot No. 32

सेक्टर 14/ Sector 14

द्वारका/ Dwarka भारत / India

दूरभाष / Tel: +911125300205

ई-मेल / E-Mail : cgooffice.in@nic.in

वेबसाइट / Website: www.ipindia.gov.in

संख्या/No. CGPDTM-14020/10/2021-CGOFFICE-Part(3)/4379

दिनांक/Date: 13.08.2026

ADDENDUM

Public Notice

Trade Marks Agent Examination 2027

and

Patent Agent Examination 2027

Below-mentioned is the additional information in respect of Public Notice of Trade Marks Agent Examination 2027 and Patent Agent Examination 2027 dated 23.06.2026:

1. Age Eligibility

In respect of age eligibility, Para 6a on Page 3 has been added as follows:

“A candidate who is qualified to have his / her name entered in the register of Trade Marks Agent and register of Patent Agent shall mandatorily have **completed the age of 21 years** as per the provisions of rule 144 of the Trade Marks Rules, 2017 and section 126(1)(b) of the Patents Act, 1970 (as amended) **within six (06) months from the date of declaration of the final result** of the Trade Marks Agent Examination 2027 and Patent Agent Examination 2027 to complete the registration process.”

2. Correction Window

In respect of correction window for candidates to update/correct their particulars, if any, has been added in Para 9a on Page 4 of the Public Notice dated 23.06.2026 as follows:

Please note that the online correction window will be active from **24.08.2026 to 30.09.2026** on the official website **ipindia.gov.in**.

Sd/-

Controller General of Patents | Designs

Trade Marks | Registrar of Copyrights and Geographical Indications